

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4737  
ANSWERED ON:22.04.2015  
ASSISTANCE FOR DRINKING WATER  
Patil Shri Kapil Moreshwar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the World Bank and the Asian Development Bank has sanctioned any financial assistance for drinking water supply projects in the country during the last three years; (
- (b) if so, the details thereof ;
- (c) whether these funds have been fully utilized and if not, the reasons therefor;
- (d) whether there is any mechanism to monitor the utilization of financial assistance and if so , the details thereof; and
- (e) the progress made under these projects?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (c): No new agreements have been signed with World Bank during the last 3 years for drinking water supply projects. In regard to Asian Development Bank (ADB), during the last three years, six project agreements have been signed. The details of ADB assisted projects and financial progress (Cumulative disbursement) in each of the projects up to date are tabulated as follows:-

Sl. No.	Project Name (In US \$)	Loan Amount Agreement (In US \$)	Signing of	Cumulative disbursement
1.	North Karnataka Urban Sector Improvement Program	60 million	09-09-2013	16.01 million
2.	North Karnataka Urban Sector Improvement Program	63.3 million	16.09.2014	4.96 million
3.	Karnataka Integrated Urban Water Management Investment Program	75 million	30.12.2014	NIL
4.	J&K Urban Sector Development Investment Program	110 million	16.05.2013	15.68 million
5.	J&K Urban Sector Development Investment Program	60 million	30.12.2014	3.29 million
6.	Bihar Urban Development Investment Program	57 million	25.03.2013	6.4 million

The Loan amount is disbursed in stages depending on the disbursement schedule which is normally spread over three to five years. Project implementation period may be extended because of restructuring, change in scope, resettlement activities, shifting of utilities, re-bidding of contracts etc.

(d) & (e) All externally assisted projects are monitored regularly by Ministry of Finance, Department of Economic Affairs. The monitoring mechanism includes- subjecting the projects against readiness indicators before they are launched, regular monitoring during implementation through Joint Review meetings, State Level Portfolio Reviews and site visits and organising capacity building programmes from time to time for the project executing agencies in order to ensure that delays in project preparedness, implementation and filing of reimbursement claims are reduced.